

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW-39-2020.

M.R.F.Limited. ... Applicant.

Versus

Dy. Collector & S.D.O.
Ponda Sub Division & anr. ... Respondents.

Shri S. Karpe, Advocate for the Applicant.

Ms. Suzan Linhares, Addl. Government Advocate for the Respondents.

Coram : Nutan D. Sardessai. J.

Dated : 23rd June, 2020

P.C.:

This is an application for withdrawal of the compensation amount deposited in this Court in Land Acquisition Case.

2. Ms. Suzan Linhares, learned Addl. Government Advocate on instructions submits that she has no objection for said withdrawal.

3. In view thereof, the application stands allowed. The same stands disposed off accordingly.

4. Registry to process accordingly.

Nutan D. Sardesai, J.

MF/-